GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1426 ANSWERED ON 07/12/2021

CONNECTIVITY OF RURAL ROADS WITH MAJOR ROADS UNDER PMGSY IN CHATTISGARH

1426. SHRI ARUN SAO: SHRI VIJAY BAGHEL: SHRI SUNIL KUMAR SONI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether rural roads have been connected with major roads through various schemes including Pradhan Mantri Gram Sadak Yojana with focus on development of rural areas;
- (b) if so, the details thereof including Chattisgarh during the last three years, State-wise;
- (c) the details of the fund allocated and utilized for the development of villages in rural areas during the said period, State-wise;
- (d) whether the third phase of the said scheme has been sanctioned recently; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) 'Rural roads' is a state subject. Pradhan Mantri Gram Sadak Yojana (PMGSY) is a onetime special intervention launched by Government of India on 25th December, 2000 for providing connectivity by way of an all weather road to the eligible unconnected habitations as per core-network with a population of 500 persons in plain areas. In respect of Special Category States (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission), the objective is to connect eligible unconnected habitations with a population of 250 persons and above (Census 2001). For most intensive Integrated Action Plan (IAP) blocks as identified by Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) is eligible to be covered under PMGSY.

As the programme unfolded, a need was felt for consolidation of the existing Rural Road Network to improve its efficiency not only as a provider of transportation services, but also as a vehicle of social and economic development. Accordingly, in the year 2013, PMGSY-II was launched for upgradation of selected Through Routes and Major Rural Links (MRLs) with a target to upgrade 50,000 Km in various States and Union Territories.

Subsequently, in 2016, Road Connectivity Project for Left Wing Extremism (LWE) Affected Areas (RCPLWEA) for construction/upgradation of strategically important roads was launched in thw 9 LWE affected states, as a separate vertical under PMGSY. In the year 2019, Government launched PMGSY-III for consolidation of 1,25,000 Km Through

Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals.

Thus, the objective of PMGSY has been to provide connectivity and to consolidate the existing rural network by linking them to through routes, major district roads, state highways and national highways with a focus to develop the rural areas of the country.

(b) As on 30.11.21, the State/UT wise details of road works constructed during the last three years and the current year under all the 4 verticals of PMGSY (PMGSY-I, II, III & RCPLWEA) including that of Chhattisgarh are given at **Annexure-I**.

(c) Under PMGSY, funds are released by the Central Government for construction of roads which leads to the development of the villages in rural areas. During the last three years and the current year, State/ UT wise details of funds released and expenditure incurred (including state share) under all the 4 verticals of PMGSY (PMGSY-I, II, III & RCPLWEA) are given at Annexure-II.

(d) & (e) The third phase of PMGSY was launched in 2019. The State/UT wise details of length allocated, sanctioned and constructed under PMGSY-III including that of Chhattisgarh are given at **Annexure-III**

Annexure-I

Annexure referred to in reply of part (b) of Lok Sabha Unstarred Question No. 1426 for 07.12.2021

State/UT wise details of road length constructed (in km) under all the 4 verticals of PMGSY (PMGSY-I, II, III & RCPLWEA) during the last three years and the current year (as on 30.11.2021)

S.No.	State	2018-19	2019-20	2020-21	2021-22 (as on 30.11.2021)
1	Andaman & Nicobar	0	0	31	10
2	Andhra Pradesh	337	301	531	599
3	Arunachal Pradesh	1,318	1,731	1,796	120
4	Assam	4,295	3,647	2,682	649
5	Bihar	3,308	719	2,255	972
6	Chhattisgarh	3,112	1,952	4,688	854
7	Goa	0	0	0	0
8	Gujarat	14	0	202	80
9	Haryana	5	0	224	1,023
10	Himachal Pradesh	1,334	1,087	1,916	1,325
11	Jammu & Kashmir	1,559	1,175	3,167	1,492
12	Jharkhand	3,570	1,408	2,008	367
13	Karnataka	6	6	566	1,041
14	Kerala	314	126	77	21
15	Ladakh	63	151	86	109
16	Madhya Pradesh	4,521	1,872	2,956	2.053
17	Maharashtra	267	120	181	34
18	Manipur	852	754	893	109
19	Meghalaya	211	274	728	366
20	Mizoram	267	345	246	187
21	Nagaland	209	189	36	62
22	Odisha	8,130	5,298	1,844	290
23	Puducherry	0	0	0	0
24	Punjab	247	29	1	87
25	Rajasthan	2,528	103	1,856	2,094
26	Sikkim	352	68	157	44
27	Tamil Nadu	2,167	1,066	871	999
28	Tripura	169	85	109	79
29	Uttar Pradesh	1,688	376	711	381
30	Uttarakhand	1,756	2,036	3,365	513
31	West Bengal	5,111	2,180	2,179	181
32	Telangana	381	206	315	313
	Total	48,093	27,305	36,674	16,453

Annexure-II

Annexure referred to in reply of part (c) of Lok Sabha Unstarred Question No. 1426 for 07.12.2021

State/UT wise details of funds released and expenditure incurred (including state share) under all the 4 verticals of PMGSY (PMGSY-I, II, III & RCPLWEA) during the last three years and the current year (as on 30.11.2021)

Sl.No.	State/UT	2018-19		2019-20		2020-21		2021-22 (as on 30.11.2021)	
		Release	Expenditure	Release	Expenditure	Release			
1	Andaman & Nicobar	0	0	0	0	0	3.78	9.22	3.81
2	Andhra Pradesh	243.88	257.43	476.27	338.84	53.2	396.75	0.00	350.54
3	Arunachal Pradesh	1350	1003.57	1123	1270.03	952.31	1429.61	373.84	711.89
4	Assam	2542.76	2413.64	2401.88	3628.93	2516.62	2600.19	688.50	1385.89
5	Bihar	140	1874.77	286.7	1552.37	49.13	2173.52	100.00	1064.36
6	Chhattisgarh	664.39	1512.94	1614.6	1159.7	924.48	1985.94	298.07	914.36
7	Goa	0	0	0	0	0	0.00	97.75	0
8	Gujarat	0	32.72	0	29.35	79.08	133.32	294.68	88.94
9	Haryana	13.2	2.28	16.03	0.48	0	92.10	342.50	344.11
	Himachal Pradesh	703.37	690.59	1284.89	724.34	745.24	1061.00	928.04	581.86
-	Jammu & Kashmir	590.77	1082.7	695.5	1324.12	1727.3	932.37	0.00	1092.54
12	Jharkhand	757.32	1211.46	214.41	1312.94	293.5	1083.34	0.00	401
13	Karnataka	47.19	15.85	534.24	1.1	49.29	728.40	391.50	469.35
	Kerala	105.88	225.16	48.64	122.18	89.97	71.66	0.00	20.23
15	Ladakh	0	0	0	0	50	514.73	80.64	71.95
16	Madhya Pradesh	1057.49	2533.07	1308.97	1799.47	1099.54	2166.99	790.78	1234.41
17	Maharashtra	6.75	204.2	150	207.12	0	212.09	0.00	168.74
	Manipur	293.63	286.06	263.85	487.23	420.66	605.77	554.50	479.1
	Meghalaya	196.42	158.99	357	289.79	355.29	473.71	293.25	278.55
	Mizoram	51.32	138.48	576.06	285.18	1.59	277.32	37.68	173.49
	Nagaland	149.63	71.66	88.89	70.8	72.89	144.70	22.00	72.53
	Odisha	2535.18	3289.38	798.11	2489.91	774.29	1754.13	0.56	694.56

Rs. in crore

1		0	0	0	0	0	0	11.66	0
23	Puducherry								
		0	227.64	0	32.1	0	2.67	0.00	150.59
24	Punjab								
		150.05	857.63	184.74	289.11	237.15	492.13	591.50	1012.91
25	Rajasthan								
		199.4	222.55	4.39	175.11	195.5	178.52	53.03	120.39
26	Sikkim								
		619.14	890.32	308.46	799.29	265.38	626.92	330.00	656.49
27	Tamil Nadu								
		112.77	321.02	267.38	289.44	0	288.59	48.88	292.24
28	Telangana								
		73.31	129.22	10.64	95.36	69.57	99.13	24.44	104.06
29	Tripura								
	Uttar	370.17	959.98	78.07	356.63	123.9	440.19	802.25	1122.92
30	Pradesh								
		988.23	698.43	554.9	1080.48	1536.27	1493.5	296.75	571.47
31	Uttarakhand								
	West	1426.98	2057.64	348.25	1512.52	969.31	1471.94	0.00	430.92
32	Bengal								
		15389.23	23369.38	13995.87	21723.92	13651.46	23935.01	7462.00	15064.20
	Total								

Annexure referred to in reply of parts (d)&(e) of Lok Sabha Unstarred Question No. 1426 for 07.12.2021

Sr. No	States/UTs	Road Length Allocated (km)	Road length sanctioned (km)	Road Length completed (km)	
1	Andaman & Nicobar	200	0	0	
2	Andhra Pradesh	3,285	2,314.38	365.63	
3	Arunachal Pradesh	1,375	0	0	
4	Assam	4,325	2,759.72	47.20	
5	Bihar	6,162.50	1,390.31	0	
6	Chhattisgarh	5,612.5	5,611.61	3,787.80	
7	Goa	62.50	0	0	
8	Gujarat	3,012.50	3,015.37	257.32	
9	Haryana	2,500	1,905.88	531.65	
10	Himachal Pradesh	3,125	0	0	
11	Jammu & Kashmir	1,750	0	0	
12	Jharkhand	4,125	0	0	
13	Karnataka	5,612.5	5,401.93	1,090.10	
14	Kerala	1,425	672.36	0	
15	Ladakh	500	11,390.56	0	
16	Madhya Pradesh	12,362.50	2,925.92	3,784.36	
17	Maharashtra	6,550	0	0	
18	Manipur	812.50	0	0	
19	Meghalaya	1225	0	0	
20	Mizoram	487.50	0	0	
21	Nagaland	562.50	6,478.06	0	
22	Odisha	9,400	11,390.56	149.59	
23	Puducherry	125	0	0	
24	Punjab	3,362.50	2,083.99	8.00	
25	Rajasthan	8,662.50	5,821.36	2,548.21	
26	Sikkim	287.50	0	0	
27	Tamil Nadu	7,375	3,198.01	660.01	
28	Tripura	775	0	0	
29	Uttar Pradesh	18,937.50	14,536.80	31.94	
30	Uttarakhand	2,287.50	0	0	
31	West Bengal	6287.50	0	0	
32	Telangana	2,427.50	2,395.84	403.49	
Total		1,25,000	71,902.10	19,040.24	

State/UT wise details of road length allocated, sanctioned and completed (as on 30.11.2021) under PMGSY-III